

CENTRAL ELECTRICITY REGULATORY COMMISSION

3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Tele No.: 011-23353503/23753918, Fax: 011-23753923

No. L-1/236/2022/CERC

Date: 30th January 2024

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff), Regulations, 2024 for the tariff period from 01.04.2024 to 31.03.2029.

Vide Public Notice dated 04.01.2024 comments/suggestions on "Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024 for the tariff period from 01.04.2024 to 31.03.2029" have been invited from the stakeholders by 10.02.2024.

2. It has been decided to extend the date of furnishing the comments/suggestions till 20.02.2024.

3. The Public Hearing on the above subject will be held as per details given below:-

Date	Venue	Timing	Invitees
15 th February, 2024 (Thursday)	Auditorium, SCOPE Complex, Core 8, 7, Lodhi Road, New Delhi 110003,	From 10:00 AM Onwards	Representative of Central/State Governments/ State Utilities/ CPSUs/ Generating Company/ Transmission Licensees/ Distribution Licensees/ Power Exchanges/Individual Experts/ NGOs/IPPs/Financial Institutions/Consultancy Firms/Developers and any other stakeholders.

4. To enable proper arrangements for the hearing, it is requested that the name(s) of the proposed participant(s), limited to two, from your organization may please be communicated at tariff-reg@cercind.gov.in by 08.02.2024. Please also let us know if you/your organization proposes to make a presentation during the hearing. The presentation may be planned to be limited to a duration of 5-10 minutes and be covered in not more than 8 to 10 slides. The advance copy of the presentation may be emailed to tariff-reg@cercind.gov.in. A line in confirmation about the participation in the hearing would be highly appreciated.

Sd/-
(Harpreet Singh Pruthi)
Secretary, CERC